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NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 111(ND)2016 RT CP NO. 150/Chd/Hry/2017

M/s. Atlas Cycles (Haryana) Ltd.

...Petitioner.

Present: -

Mr. Sudhir K. Makkar, Sr. Advocate with Mr. S.P. Singh

Chawla, Advocate for petitioner.

Mr. Anand Chhibbar, Sr. Advocate for Sonipat Unit of the petitioner-

company.

Mr. Vikram Kapoor and Mr. Lalit Lohia, Company Secretary

of Sonipat Unit of the petitioner-company in person.

Mr. Anand Chhibbar, Sr. Advocate for Sonipat Unit of petitioner-

company submits that the list of all the depositors with cheques have been

brought and will be handed over to Mr. Lalit Lohia, Company Secretary in

compliance with the order dated 11.09.2017. It is further submitted that for half

of the payments, the post-dated cheques are being handed over. Learned Senior

Counsel for the petitioner-company submits that the company would ensure that

all these cheques are despatched to the concerned depositors by Speed Post at

the earliest. Let the needful be done. Copy of the list of depositors be also filed

with the Registry during course of the day by the Sonipat Unit

List the matter now on 27.10.2017 for monitoring compliance. The

presence of Mr. Vikram Kapoor is dispensed with till further orders.

Sd/-

(Justice R.P. Nagrath) Member (Judicial)

September 27, 2017

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